

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO.4201**  
ANSWERED ON 18.03.2026

**USTTAD AND HAMARI DHAROHAR COMPONENT UNDER PM-VIKAS**

4201. DR. BACHAAV SHOBHA DINESH:

SHRI VISHALDADA PRAKASHBAPU PATIL:

MS. PRANITI SUSHILKUMAR SHINDE:

ADV. GOWAAL KAGADA PADAVI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the number of traditional artisans and craftspersons from trained under the USTTAD and Hamari Dharohar components of PM-VIKAS across the country particularly Maharashtra, including Solapur, Nandurbar, Bhandara, Sangli and Dhule districts, State and district-wise;
- (b) whether artists engaged in traditional art forms facing financial instability, mounting debt, irregular payments, declining patronage, safety concerns and instances of censorship have been covered under these components and if so, the details of support extended;
- (c) whether the market linkages, design development, branding assistance and social security support have been provided to enhance sustainable incomes and if so, the details and the outcomes thereof;
- (d) whether any audit has been conducted regarding fund utilisation, beneficiary reach and craft or performance cluster support in these districts and if so, the details thereof; and
- (e) the details of corrective measures with timelines and accountability mechanisms proposed to strengthen artisan livelihoods and preserve traditional cultural practices effectively?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): The Ministry of Minority Affairs implements Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) Scheme as a Central Sector scheme which converges five erstwhile schemes viz. 'Seekho Aur Kamao', 'Nai Manzil', 'Nai Roshni' 'USTTAD' and 'Hamari Dharohar'; and focuses on socio-economic empowerment of six notified minorities through skill development; entrepreneurship and leadership development of minority women; and education support for school dropouts. The schemes were implemented across the country, including the state of Maharashtra, a State/UT breakup of beneficiaries trained and placed in the 'USTTAD and Hamari Dharohar' components prior to their integration into PM-VIKAS Scheme is placed at Annexure I.

The PM VIKAS scheme comprises the following components:

- i. Skilling and Training Component (including traditional and non-traditional skills).
- ii. Women Leadership and Entrepreneurship Component.
- iii. Education Component for school dropouts through open schooling.
- iv. Infrastructure Development Component through convergence with other schemes such as PMJVK.

Under the Traditional Training sub-component of PM-VIKAS, training and capacity-building programmes are conducted for artisans engaged in traditional arts and crafts across the country through empanelled Project Implementing Agencies. These programmes aim to enhance artisans' skills, improve livelihood opportunities and preserve traditional cultural heritage including intangible cultural heritage (ICH). No allocation under this sub-component has been made so far in the State of Maharashtra under the PM VIKAS Scheme.

The scheme also provides support through:

- i. skill up-gradation training in traditional arts and crafts;
- ii. customized workshops on design development, packaging, quality control, financial literacy and e-commerce;
- iii. facilitation of market linkages and participation in exhibitions and fairs; and
- iv. access to credit and financial support through institutions such as National Minorities Development and Finance Corporation (NMDFC) or other banking / non-banking institutions.

Further, under the PM VIKAS scheme, Ministry has been organising 'Lok Samvardhan Parv', bringing together minority artisans from across India and assist them to scale up their operations and businesses. So far, the Ministry has organised 05 Lok Samvardhan Parvs, in Delhi, Jammu & Kashmir and Kerala.

(d) & (e): To strengthen artisan livelihoods and preserve traditional cultural practices, the scheme promotes:

- i. training and capacity-building programmes for traditional artisans,
- ii. preservation and promotion of traditional arts, crafts and intangible cultural heritage,
- iii. organization of exhibitions, fairs and marketing events to enhance visibility of artisan products, and
- iv. promotion of self-employment and entrepreneurship through formation of self-help groups and artisan producer organizations.

Since the PM VIKAS scheme converging five erstwhile schemes has been rolled out only in January 2025 and projects are in initial stages of implementation, no audit has been conducted till date.

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## Annexure-I

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 4201 regarding USTTAD and Hamari Dharohar Component under PM-VIKAS asked by Dr. Bachhav Shobha Dinesh: Shri Vishaldada Prakashbapu Patil: Ms. Praniti Sushilkumar Shinde: Adv Gowaal Kagada Padavi:

State/ UT	USTTAD	
	Trained	Placed
Andaman & Nicobar Islands	-	-
Andhra Pradesh	360	63
Arunachal Pradesh	-	-
Assam	1,702	-
Bihar	544	2
Chandigarh	-	-
Chhattisgarh	89	-
Delhi	6	-
Goa	-	-
Gujarat	90	69
Haryana	180	66
Himachal Pradesh	295	-
Jammu and Kashmir	2,129	786
Jharkhand	541	1
Karnataka	45	-
Kerala	-	-
Ladakh	-	-
Madhya Pradesh	2,006	533
Maharashtra	621	90
Manipur	745	-
Meghalaya	90	73
Mizoram	300	-
Nagaland	-	-
Odisha	-	-
Puducherry	-	-
Punjab	579	-
Rajasthan	867	90
Sikkim	-	-
Tamil Nadu	-	-
Telangana	180	69
Dadra and Nagar Haveli and Daman and Diu	-	-
Tripura	-	-
Uttar Pradesh	9,166	2,845
Uttarakhand	-	-
West Bengal	1,076	259
<b>Total</b>	<b>21,611</b>	<b>4,946</b>